

- ices, children and dependent grand-children of M.Ps., children of Kendriya Vidyalaya Sangathan employees and children of transferable Central Government employees including Defence Personnel who die in harness.
- (ii) Children of transferable employees of autonomous bodies and Public Sector Undertakings fully financed by Central Govt.
- (iii) Children of non-transferable Central Govt./Central Public Sector Undertaking employees.
- (iv) Children of other floating population which includes population desirous of joining the pattern of studies adopted in Kendriya Vidyalayas.
3. In the Project Sector the priorities for admission are as follows:

- (i) Children of the employees of the Institutions of Higher Learning/Public Sector Undertaking which is meeting all the recurring and non-recurring expenditure on the Vidyalaya building and equipment and staff and children of the employees of the concerned Kendriya Vidyalaya.
- (ii) Children of transferable Central Govt. employees including Defence/CRPF/BSF/BRTF/SPG/CISF/NSG Personnel and employees of All India Services and the Indian Foreign Service.

(iii) Children of transferable employees of other autonomous bodies and public sector Undertakings fully financed by Central Government.

(iv) Children of Non-transferable Central Govt./Central Public Sector Undertakings employees including Defence/CRPF/BSF Personnel.

(v) Children of other floating population which includes civilian population desirous of joining the pattern of studies adopted in the Kendriya Vidyalayas.

4. There is reservation upto 15% and 71/2% of fresh admissions for SC and ST candidates respectively.

5. Authority to grant admission in Kendriya Vidyalayas to children, irrespective of the category to which they belong, is exercised, in deserving cases by the Commissioner with the prior approval of the Chairman.

Mal-Changrabandha Railway Line (West Bengal)

6377. SHRI JITENDRA NATH DAS:
Will the Minister of RAILWAYS be pleased to state:

(a) the present position of Mal -Changrabandha metre-gauge line in Jalpaiguri district, West Bengal;

(b) whether funds have been allotted during last three years for the development/maintenance of this line; and

(c) if so, the details regarding the utilisation of funds in this regard?

THE MINISTER OF STATE IN THE

MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) There is no proposal at present for restoration of the Metre Gauge line between Domohani and Changra-bandha.

(b) and (c). Do not arise.

Facilities to retired staff

6378. SHRI V. KRISHNA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any representations for providing medical facilities to retired railway employees, passed for retired Group 'D' staff and widows of deceased employees along with escort; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) At present medical facilities are extended to retired railway employees under two schemes. The facilities have been liberalised from time to time.

As regards pass facility to Group 'D' staff and widows of deceased Railway employees they are granted passes subject to eligibility. However, there is no proposal to allow an escort in the passes granted to the widows of deceased Railway employees in view of wide repercussions.

[*Translation*]

New Railway Lines in U.P.

6379. DR. LAL BAHADUR RAWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Uttar Pradesh Govern-

ment has submitted any proposals to the Union Government for laying of new railway lines in the State;

(b) if so, the details thereof and the action taken thereon; and

(c) the details of railway lines being laid on the State?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) The proposal was for new line from Farrukhabad to Hardoi/Sandila, which could not be considered because of its unremunerative nature.

(c) (i) Guna-Etawah new line (partly in UP)

(ii) Mathura-Alwar new line (partly in UP)

(iii) Rampur-New Haldwani new line

(iv) Bagaha-Chhitauni (Restoration) (Partly in UP).

[*English*]

Immunisation of Children

6380. SHRIMATI MAHENDRA KUMARI:

SHRIMATI RITA VERMA:

SHRI ANAND RATNA MAURYA

DR. LAXMINARAYAN PANDEYA:

SHRI CHETAN P.S. CHAUHAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the targets fixed for immunisation of children under the Expanded programme on